

being done for improving and evolving product design to reduce cost of production and to incorporate technological progress. There was, in some cases, an inability on the part of the enterprises to retain and motivate Design personnel leading to some turnover of experienced persons. A closer relationship between production and design at the plant level and the design organisation and other research bodies had to be established. The design organisations had to work with perspective plans based on the company's foreign collaboration agreements, care should be taken to ensure that design and technological know-how are transferred to the country. These findings have been brought to the notice of all concerned

**Demand from Sri Lanka to buy Indian Films**

2615. SHRI ARVIND NETAM Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government of India have recently received any demand from Sri Lanka to buy Indian films; and

(b) if so, the reaction of Government thereto and the terms and conditions thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (b). No Sir, but, a delegation of Sri Lanka Film Corporation visited India in September-October, 1972, to familiarise themselves with procedures relating to export of films from India to Sri Lanka.

**Enquiry into a case of Forgery by the Central Excise and Customs Department, Tezpur**

2616. SHRI KAMALA PRASAD Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a news item which

appeared in a local News Magazine 'Mahajati' (Tezpur) dated the 27th August, 1972 about the detection of a case of forgery involving Rs. 18 lakhs by the Tezpur Central Excise and Customs Department;

(b) whether investigation has since been made in this regard; and

(c) if so, the measures taken to recover the money and bring the culprits to book?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). Although the Government have not seen the news-item referred to which is reported to have appeared in a local news Magazine of Tezpur, the Collectorate of Central Excise, Shillong, detected a few cases where the challans submitted to the Central Excise Officers by some tea factories showing payment of tea excise duty in State Bank of India, Tezpur, appeared to have been forged. The case was reported to the Police and investigations are in progress.

(c) Out of the duty of about Rs. 18½ lakhs involved, Rs. 3,08,600 have been realised from the tea factories, and demand notices for the remaining amount have been issued. Plants, machineries and tea in stock etc., of the factories concerned were ordered to be detained pending realisation of duties. The Gauhati High Court, however, stayed the order of detention issued in regard to stocks of tea and tea that would be manufactured.

**Concession to Public Sector Industries for Achieving Greater Production**

2617. SHRI M. S. SANJEEVI RAO: SHRI ARVIND NETAM:

Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to grant concessions to Public Sectors